

DIVISION BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/127(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS MULTINATIONAL TOUR & TRAVELS LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance VC and Physical (Hybrid) Mode

Mr. Ajay Chaubey, Adv.] For the Petitioner

ORDER

1. Ld. Counsel, Mr. Ajay Chaubey appearing for the petitioner seeks further three weeks' time for filing service-affidavit. Time is allowed.
2. Post this matter thereafter on **10.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**